

# **THE HIGH COURT OF MEGHALAYA AT SHILLONG**

## **NOTIFICATION**

**Dated, Shillong, the 7<sup>th</sup> Oct, 2015**

**No. HCM.II/148/2015/Estt** - In terms of resolution adopted at the Chief Justices' Conference held in April 2015, Hon'ble the Chief Justice is pleased to nominate the Registrar General, High Court of Meghalaya to head the Vigilance Cell in the Registry.

**By Order,**

**REGISTRAR (ADMN.)**

**Memo No. HCM.II/148/2015/Estt/2977A**

**Dated Shillong, the 7<sup>th</sup> Oct, 2015**

**Copy to:-**

1. The Registrar-cum-head Private Secretary attached to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Jt. Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The PS to Hon'ble Mr. Justice T. Nandakumar Singh for kind information of his lordship.
4. The PS to Hon'ble Mr. S. Ranjan Sen for kind information of his lordship.
5. The PS to Registrar General for information.
6. The Special Secretary to the Government of Meghalaya, law Department, Shillong, for information.
7. Shri A.W. Lanong, Jt. Registrar-cum-OSD for information.
8. The District & Sessions Judge,  
Shillong/Jowai/Nongpoh/Tura/Nongstoin/Williamnagar for information.
9. The Member Secretary, MSLSA, Shillong for kind information.
10. The System Analyst, High Court of Meghalaya at Shillong for uploading the Notification on the Official Website.
11. Office file.

  
**REGISTRAR (ADMN.)**